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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No.28/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9<sup>TH</sup>AUGUST, 2018, 10:30 A.M

Name of the Company	Mohini Mansion Ltd.-Vs-ROC, W.B		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Rakhi Shroff  
Adv

Petitioner

Rakhi Shroff  
Adv  
9.8.18

ORDER

The Ld. Counsel for the appellant appears. RoC has filed report. Affidavit of service of notice on RD and Income Tax authority has also been produced. The Ld. Counsel seeks time to file Rejoinder to the RoC report along with the supplementary affidavit. It is to be filed within two weeks. The matter to come up for further consideration on 12.09.2018.

List the matter on 12.09.2018.

Sd

(M. B. Gosavi)  
Member(J)